



In The High Court of Manipur at Imphal

[CAUSELIST FOR FRIDAY, THE 15TH DECEMBER, 2017]

COURT SITS FROM 10.00 A.M. TO 12.45 P.M. : : 1.30 P.M. TO 3.45 P.M.

1. All mention to be made at 10.00 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 2

BEFORE

**HON'BLE THE ACTING CHIEF JUSTICE
HON'BLE MR JUSTICE KH NOBIN SINGH**

DAILY

Sl. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>MOTION PIL</u>				
1)	PIL/38/2017	IN RE IMPLEMENTATION OF JUVENILE JUSTICE (CARE AND PROTECTION OF CHILDREN) ACT, 2015 IN MANIPUR Vs STATE OF MANIPUR	XXX	AG MR. P TAMPHAMANI XXX
2)	With MC(PIL)/19/2017	CHILD WELFARE COMMITTEE, IMPHAL EAST DISTRICT MANIPUR Vs STATE OF MANIPUR	MR. TH RAJKISHORE	XXX
3)	With MC(PIL)/24/2017	CHILD WELFARE COMMITTEE, UKHRUL Vs STATE OF MANIPUR	MR. I BIKRAMJIT	MR. H DEBENDRA, GA
<u>ADMISSION NSA</u>				
4)	W.P.(CrI.)/21/2017	MR. HAOKHOLEN KIPGEN Vs DISTRICT MAGISTRATE, KANGPOKPI	AK BIJIYARANI MS. SANDHYARANI MRS. L KIRANMALA MR. P TOMCHA	MR. S. SAMARJEET, CGC GA
5)	W.P.(CrI.)/22/2017	MR. HENMINLUN HAOKIP Vs DISTRICT MAGISTRATE, KANGPOKPI	AK BIJIYARANI DEVI MS. SANDHYARANI MRS. L KIRANMALA MR. P TOMCHA	MR. S. SAMARJEET, CGC GA

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|----|--------------------|---|--|-----------------------------|
| 6) | W.P.(CrI.)/23/2017 | MR. HENKHOTHANG
KIPGEN
Vs
DISTRICT MAGISTRATE,
KANGPOKPI | MS. SANDHYARANI
MRS. L KIRANMALA
MR. P TOMCHA | GA
MR. S. SAMARJEET, CGC |
| 7) | W.P.(CrI.)/24/2017 | MR. PAOMINLUN
KHONGSAI
Vs
DISTRICT MAGISTRATE,
KANGPOKPI | MRS. L KIRANMALA
MS SANGEETA DAIMEI
AK BIJIYARANI
MS. SANDHYARANI
MS S DEEPIKARANI
DEVI
MR. S JHALAJIT
MR. P TOMCHA | MR. S. SAMARJEET, CGC
GA |

ADMISSION PIL

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|-----|--------------------------------|---|--|---|
| 8) | PIL/2/2015 | TH KUMARJIT SINGH
Vs
UNION OF INDIA AND
ORS | MR. KHAIDEM MANI
MR. L SEVANANDA
SHARMA
MS. L REBIKA
MR. M RAKESH
MS. TH PREMLATA | MR S SAMARJEET CGSC
AG
MR. P TAMPHAMANI
MR. S RUPACHANDRA,
ASG
GA |
| 9) | With
MC(PIL)/22/2017 | THE UNION OF INDIA
Vs
SHRI THOKCHOM
KUMARJIT SINGH | MR S SAMARJEET CGC | Ms K NEERU DEVI
MR. P TAMPHAMANI |
| 10) | PIL/8/2017 | COURT ON ITS OWN
MOTION
Vs
STATE OF MANIPUR AND
4 ORS | XXX | AG
MR. P TAMPHAMANI
GA |
| 11) | With
MC(PIL)/8/2017 | COURT ON ITS OWN
MOTION
Vs
STATE OF MANIPUR | | ADDL GA |
| 12) | With
MC(PIL)/9/2017 | NAMTHOK KHOCHA
Vs
STATE OF MANIPUR | MR. MARK KHAPAI | GA |
| 13) | With
MC(PIL)/11/2017 | THE SECRETARY (LAW)
GOVERNMENT OF
MANIPUR
Vs
COURT ON ITS OWN
MOTION | MR. shyam sharma, ga | |
| 14) | PIL/15/2017 | MAKIUREIYANG GONMEI
Vs
FOOD CORPORATION OF
INDIA | Mr D JULIUS RIAMEI | |
| 15) | PIL/22/2017 | ALL MANIPUR BAR
ASSOCIATION
Vs
STATE OF MANIPUR | MR. I BIKRAMJIT | DR RK DEEPAK
AG
MR. Y NIRMOLCHAND
MR. P TAMPHAMANI
MR. Y ROMESHCHANDRA
MR. L ANAND |
| 16) | With
MC(PIL)/20/2017 | THE EXECUTIVE
OFFICER, THOUBAL
MUNICIPAL COUNCIL
Vs
THE ALL MANIPUR BAR
ASSOCIATION | Ms N LEMBISANA DEVI | MR. TAMPHAMANI
MR. I BIKRAMJIT |

17)	PIL/31/2017	SHRI ANGOM RAJESH SINGH Vs STATE OF MANIPUR	MR. M RAKESH	MR S SAMARJEET CGSC AG MR. P TAMPHAMANI MR ASG
18)	PIL/37/2017 WITH REPORT	IN RE IRREGULARITIES IN THE RIMS HOSPITAL Vs UNION OF INDIA	XXX	AG MR S SURESH SINGH MR. P TAMPHAMANI MR. M DEVANANDA XXX
19)	PIL/44/2017	MR. M. CHUNGKHOSEI HAOKIP Vs UNION OF INDIA	MR PETER SERTO SAINEM LEIVON MR. BR SHARMA C PAMREISHANG MR. SERTO T KOM	AG MR. P TAMPHAMANI MR S SURESH CGC

ADMISSION

20)	Review.Pet./26/2017	SMT. CHONGTHAM SHANTIBALA DEVI Vs HIGH COURT OF MANIPUR	MR. M RARRY	MR. A MOHENDRO MR DAVID BOON MR AYAM ROMESH GA
21)	Review.Pet./27/2017	SMT. CHONGTHAM SHANTIBALA DEVI Vs HIGH COURT OF MANIPUR	MR. M RARRY	MR. A BIMOL
22)	WA/43/2017 WITH CAVEAT 115/2017	NINA SIBO Vs STATE OF MANIPUR	Mr N KHELEMBA	GA
23)	MC(WA)/52/2017	KL KAPOOR ANAL Vs UNION OF INDIA	MR. A ROMMEL	MR ASG
24)	With WA/53/2017	KL. KAPOOR ANAL Vs UNION OF INDIA	MR. N IBOTOMBI	GA
25)	CONT.CAS(C)/164/2017	SHRI MOMON VAIPHEI Vs SHRI L.M KHAUTE, IPS, DGP OF MANIPUR	MR. BR SHARMA MR. SERTO T KOM	MR. P TAMPHAMANI
26)	WP(C)/825/2017	THOUDEM INGOCHA SINGH Vs STATE OF MANIPUR	MR K SOMENDRO MR S SAMUNGOU SINGH MR. N MAHENDRA	GA

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MR. N UMAKANTA 11-12-2017 To 15-12-2017
- 2) Mr RK GOUTAM SINGH (IN PERSON) 14-12-2017 To 21-12-2017

**(RK MEMCHA DEVI)
REGISTRAR**